

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 255 of 2014**

**Dated : 12<sup>th</sup> January, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Appeal No. 255 of 2014**

**Damodar Valley Corporation ..... Appellant(s)  
Versus  
Jharkhand State Electricity Regulatory Commission ..... Respondent(s)**

Counsel for the Appellant (s) : Mr M.G. Ramachandran and  
Ms. Anushree Bardhan

Counsel for the Respondent (s) : Mr. Farrukh Rasheed for R-1  
Mr. Amit Kapur,  
Mr. Vishal Anand and  
Mr. Janmali Manikale for objectors

**ORDER**

We have heard Mr. M.G. Ramachandran, learned counsel for the appellant. He has also filed written submissions today after serving copy on the other side. The learned counsel for the respondents may also file written submissions on or before 25.01.2016 after serving copy on the other side.

Post this Appeal for remaining arguments on **28<sup>th</sup> January, 2016.**

**(I. J. Kapoor)  
Technical Member  
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**(Justice Surendra Kumar)  
Judicial Member**